

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated : 7<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Gujarat Solar Power Pvt. Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. V. Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran and  
Mr. Anand K. Ganesan for R-2  
Ms. Suparna Srivastava with  
Ms. R.S. Pandey (Rep.) for R.1**

**ORDER**

Post the matter for further hearing on **21.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak